

Shri Sadhan Gupta: Is it a fact that Government itself admitted that the Plantation Enquiry Commission had gone very thoroughly into the matters and if so, what were the reasons for rejecting the most important recommendations?

Mr. Speaker: The hon Minister just stated that it will take a long time. If, however, the hon Members want the reasons, he may lay on the Table a statement.

Shri Kanungo: An opportunity to discuss them will come in the course of the Budget Debate or on a particular motion

Mr. Speaker: If he has no objection, he can place a note on the Table of the House

Shri Kanungo: As you direct, Sir, I shall place a note but it will be rather lengthy

Shrimati Renu Chakravartty: May I make a suggestion? He says that it will take a long time to discuss the points which have been rejected. In view of the fact that some major recommendations of a Commission set up by the Government of India had been rejected, could we not have a proper debate on it on a motion for two or three hours?

Mr. Speaker: That is a matter for consideration. In the meanwhile, I am asking the hon Minister to place a note on the Table of the House or a memorandum. It will give the reasons for not accepting some of these recommendations. Thereafter the question will arise whether we should have a discussion or not and the hon Members know how to move the Chair.

Shrimati Parvathi Krishnan: How soon can we expect this note?

Shri Kanungo: Within a week. As a matter of fact, most of the reasons have been mentioned in the resolution itself and it is in the library.

Cigar Industry

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*8. { **Shri A. K. Gopalan:**
Shri Narayanankutty Menon:

Will the Minister of Commerce and Industry be pleased to state.

(a) whether it is a fact that licences for the unmanufactured wrapper Tobacco for cigar industry for actual users have been stopped;

(b) whether Government have received any representations from cigar manufacturing firms regarding the hardships felt by them on this account, and

(c) if so, the action taken thereon?

The Minister of Industry (Shri Manubhai Shah: (a) Yes, Sir

(b) Yes

(c) The matter is under consideration

Shri A. K. Gopalan: May I know whether the Government is aware that the failure to give import licences for wrapper tobacco will affect our foreign exchange and also cause large-scale unemployment?

Shri Manubhai Shah: We are very careful about it and we are trying to get this wrapper tobacco under the Public Law 480 of the United States.

Travancore-Cochin Banking Enquiry Committee Report

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*7. { **Shri Warior:**
Shri Kunhan.

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No 396 on the 27th May, 1957 and state

(a) whether Government have been successful in persuading the banks concerned to give effect to the recommendations of Travancore-Cochin Banking Enquiry Committee;

(b) if not, which are the banks that have not agreed to implement them, and